

M/s Rain Automotive India Private Limited

List of Stakeholders as on March 31, 2024

B.	Operational Creditors								
S. No.	Date of Receiving via E-mail	Name	Related with Corporate Debtor	Address	Facility Arrangement	Amount as per claim filed	Provisional Claim Amount collated*	Difference	Remark/Reason for rejection of claim/ E-Mail message Sent
1	25-02-2020	Ritu Tandon	No	E8/8, Basant Vihar	Lease Deed	40,98,372	4,02,666	36,95,706	1. No proof of claim i.e. invoice submitted with the claim form till date. 2. TDS deducted by CD during FY 2018-19 along with interest @18% is considered the claim against the CD 3. Creditor is holding deposit for an amount of Rs. 11,25,000 towards rent need to be reimbursed to the CD account by creditor.
						40,98,372	4,02,666	36,95,706	